

From,

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

All the District Judges,
State Judiciary, Uttarakhand.

C. L. No. 03 / UHC/Admin. B/2022

Dated: 5th January, 2023.

Subject: Recording Weeding (Destruction Of Records).

Sir/Madam,

Apropos to the subject noted above, I am directed to issue the following directions of the Hon'ble Court with regard to weeding (Destruction of Record) in the District Judiciary:

1. Process of digitization of record is to be initiated soon.
2. In order to have a manageable volume of documents for digitization, it is imperative that process of weeding be expedited and regularized.
3. Weeding be carried out strictly in accordance with the provisions contained in Chapter-VII of General Rules (Civil), 1957 (Rule 196 to 202) and Chapter-XII of General Rules (Criminal), 1977 (Rule 118 to 124).
4. A Nodal Officer, not below the rank of Senior Civil Judge be deputed to oversee the work of weeding.
5. Fortnightly report be submitted with regard to steps taken for weeding and number of documents weeded out in the concerned period.

It is, therefore, requested to circulate the aforesaid directions amongst all the Judicial Officers in your respective judgship for information and strict compliance.

Regards,

Yours sincerely,

(Vivek Bharti Sharma)
Registrar General

No. 83 /UHC/Admin. B/2022

Dated: 5th January, 2023.

Copy for information and necessary action to:-

- (i) Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- (ii) All the Family Court Judges, State of Uttarakhand.
- (iii) Chairman, Commercial Tax Tribunal, Dehradun.
- (iv) Chairman, State Transport Appellate Tribunal, Dehradun.
- (v) Registrar, State Consumer Redressal Commission, Dehradun.
- (vi) Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
- (vii) Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- (viii) Presiding Officer, Labour Courts, Dehradun, Haridwar & Kashipur, District Udham Singh Nagar.
- (ix) Presiding Officer, Food Safety Appellate Tribunal, Dehradun & Haldwani.
- (x) Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- (xi) Chairman, Uttarakhand Cooperative Tribunal, Dehradun.
- (xii) Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- (xiii) Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
- (xiv) All the Registrars of the Court.
- (xv) Joint Registrars, Deputy Registrars, Asstt. Registrars & Section Officers of the Court.
- (xvi) Computer Section of the High Court with a direction to upload the same in the website of the High Court of Uttarakhand.
- (xvii) Guard File.

Deputy Registrar
Admin. B